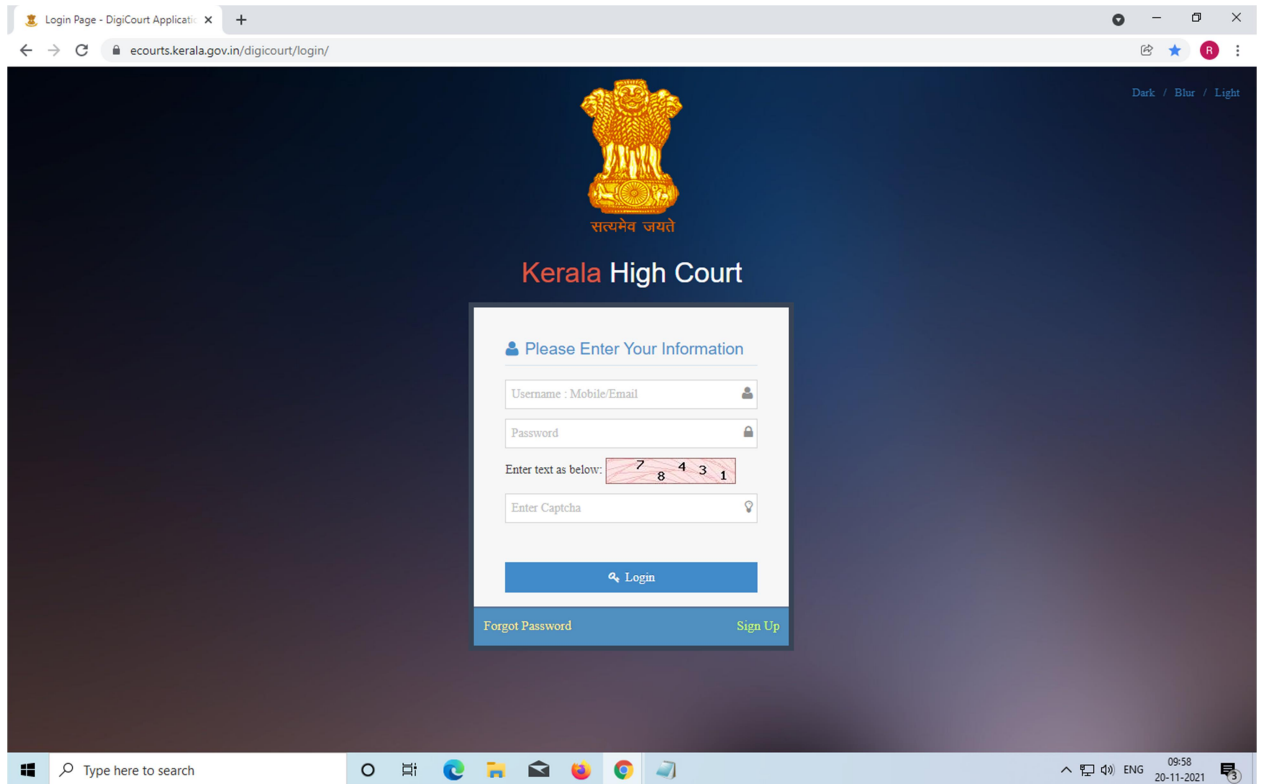


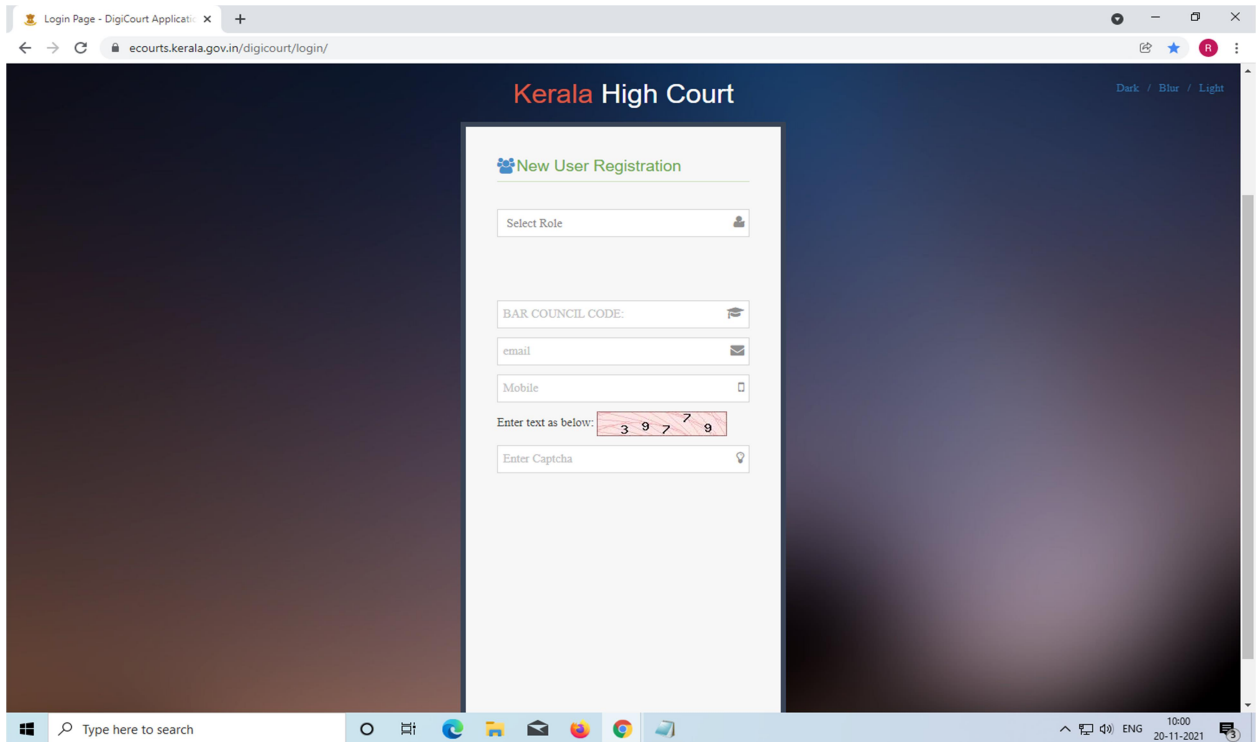
Guidelines for VC Appearance (For Advocates/Party in person) in High Court of Kerala with effect from 22.11.2021

- 1) Open <https://ecourts.kerala.gov.in/digicourt/>



2) Log in with your credentials, if you are a registered user.

- If you have not signed up till date, please click signup and create credentials for your dashboard access



The screenshot displays the login page for the Kerala High Court's DigiCourt Application. The page title is "Kerala High Court" and the URL is "ecourts.kerala.gov.in/digicourt/login/". The main content is a "New User Registration" form with the following fields:

- Select Role (with a user icon)
- BAR COUNCIL CODE (with a graduation cap icon)
- email (with an envelope icon)
- Mobile (with a mobile phone icon)
- Enter text as below: (with a captcha image showing the numbers 3, 9, 7, 9)
- Enter Captcha (with a lightbulb icon)

The page also features a "Dark / Blur / Light" theme selector in the top right corner and a Windows taskbar at the bottom with the search bar and system tray.

- If you have not registered in the portal, please click on the register button and proceed as per the prompts.

3) After log in, your dashboard will display “Opt VC” in the side menu. Just click on it.

The screenshot displays the 'High Court of Kerala' Advocate's Dashboard. The left sidebar contains a navigation menu with 'Opt VC' highlighted. The main dashboard area features a 'Welcome to - ADVOCATE'S DASHBOARD' message and a summary of case statistics: Cases Filed-55, Pending-30, Disposed-25, Today-0, Tomorrow-0, and Adjournd-0. Below this is a 'Traffic Sources- Cases' pie chart showing the distribution of cases by status: Filed (green), Pending (red), and Disposed (yellow). The dashboard also includes two tables: 'Case Details' and 'Certified Copy'.

| CNR NUMBER | Case No | View |
|------------------|---------------------|------|
| KLHC010009562021 | WP(C) 306/2021 | |
| KLHC010018632021 | Con.Case(C) 75/2021 | |
| KLHC010032382021 | RSA 114/2021 | |
| KLHC010035282021 | RSA 76/2021 | |
| KLHC010067242021 | RSA 127/2021 | |
| KLHC010085452021 | WP(C) 3211/2021 | |

| CNR NUMBER | CaseNo | Appl.No | View |
|------------------|-------------|------------|------|
| KLHC010048612020 | WA 200/2020 | B 372/2021 | |

4) Select the date of the cause list and click on the search

The screenshot displays the 'High Court of Kerala' online application interface. The browser address bar shows the URL '192.168.1.24/ecourts_from_62/digicourt/Vcappearance/index'. The page header includes the court name, a 'Logout' button, and a user welcome message. A left-hand navigation menu lists various services such as 'My Profile', 'Dashboard', 'Adv Calendar', 'Caveat', 'Certified Copy', 'Counter/Objection', 'Court Display', 'IA Filing', 'Online-Filing', 'Opt VC', 'Urgent Memo', and 'Vakalath'. The main content area is titled 'My Cases' and shows a search input field with the date '20-11-2021' entered. A 'Search' button and a 'Clear' button are visible next to the input field. Below the search bar, a red warning message states 'Warning No cases for today!'. The Windows taskbar at the bottom shows the search bar, system tray, and the date '20-11-2021'.

- 5) All your cases in the cause list corresponding to the date will be displayed on the page (Note: if your case is not found in the cause list, kindly inform the judicial section concerned and if you are an advocate, update your account with BAR Council code).

The screenshot shows the 'My Cases' page on the High Court of Kerala's online application system. The page is for the date 06-10-2021. The table below lists the cases displayed:

| Item. No. | List Type | Case No | <input type="checkbox"/> Request VC |
|--|-----------------|------------------------|-------------------------------------|
| 4270-HONOURABLE MR. JUSTICE SUNIL THOMAS | | | |
| 251 | Separate List 1 | WP(C) 9195/ 2019 | <input type="checkbox"/> |
| 123 | Chamber list 1 | WP(C) 871/ 2021 | <input type="checkbox"/> |
| 118 | Chamber list 1 | WP(C) 6093/ 2021 | <input type="checkbox"/> |
| 4287-HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V | | | |
| 19 | Part Two | Con.Case(C) 1470/ 2021 | <input type="checkbox"/> |
| 111 | Chamber list 2 | WP(C) 9498/ 2021 | <input type="checkbox"/> |
| 4289-HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE | | | |
| 15 | Chamber list 1 | Con.Case(C) 402/ 2021 | <input type="checkbox"/> |
| 4352-HONOURABLE MR. JUSTICE SATHISH NINAN | | | |
| 106 | Part Two | WP(C) 21237/ 2021 | <input type="checkbox"/> |
| 222 | Chamber list 2 | WP(C) 19743/ 2021 | <input type="checkbox"/> |
| 307 | Chamber list 3 | WP(C) 17331/ 2021 | <input type="checkbox"/> |

6) Select the case by tick mark provided for availing VC hearing.

The screenshot shows a web browser window with the URL `192.168.1.24/ecourts_from_62/digicourt/Vcappearance/index`. The page title is "My Cases" and it indicates "listed in todays Causelist". A search bar at the top contains the date "06-10-2021". A sidebar on the left lists various application types, with "Opt VC" highlighted. The main content area displays a table of cases with columns for Item No., List Type, Case No., and a checkbox for "Request VC".

| Item. No. | List Type | Case No | <input type="checkbox"/> Request VC |
|--|-----------------|------------------------|-------------------------------------|
| 4270-HONOURABLE MR. JUSTICE SUNIL THOMAS | | | |
| 251 | Separate List 1 | WP(C) 9195/ 2019 | <input type="checkbox"/> |
| 123 | Chamber list 1 | WP(C) 871/ 2021 | <input type="checkbox"/> |
| 118 | Chamber list 1 | WP(C) 6093/ 2021 | <input checked="" type="checkbox"/> |
| 4287-HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V | | | |
| 19 | Part Two | Con.Case(C) 1470/ 2021 | <input type="checkbox"/> |
| 111 | Chamber list 2 | WP(C) 949B/ 2021 | <input type="checkbox"/> |
| 4289-HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE | | | |
| 15 | Chamber list 1 | Con.Case(C) 402/ 2021 | <input type="checkbox"/> |
| 4352-HONOURABLE MR. JUSTICE SATHISH NINAN | | | |
| 106 | Part Two | WP(C) 21237/ 2021 | <input type="checkbox"/> |
| 222 | Chamber list 2 | WP(C) 19743/ 2021 | <input type="checkbox"/> |
| 307 | Chamber list 3 | WP(C) 17331/ 2021 | <input type="checkbox"/> |
| 307 | Chamber list 3 | WP(C) 17200/ 2021 | <input type="checkbox"/> |
| 311 | Chamber list 3 | WP(C) 15338/ 2021 | <input type="checkbox"/> |
| 351 | Chamber list 6 | WP(C) 16828/ 2018 | <input type="checkbox"/> |

7) Then, click on the “Request for VC” button.

The screenshot shows a web browser window with the address bar displaying "192.168.1.24/ecourts_from_62/digicourt/Vcappearance/index". The page content is a table of cases, grouped by judge. Each row includes a case number, a list name, a case reference number, and a checkbox. Below the table is a blue button labeled "Request VC for the selected cases".

| 4522-HONOURABLE MR. JUSTICE AMIT RAWAL | | | |
|--|-----------------|-------------------|--------------------------|
| 2 | Chamber list 1 | WP(C) 16045/ 2021 | <input type="checkbox"/> |
| 4599-HONOURABLE MR. JUSTICE MURALI PURUSHOTHAMAN | | | |
| 9 | Daily List | WP(C) 24480/ 2011 | <input type="checkbox"/> |
| 809 | Advance List | WP(C) 4818/ 2015 | <input type="checkbox"/> |
| 4630-HONOURABLE MR. JUSTICE ALEXANDER THOMAS, HONOURABLE MR. JUSTICE A. BADHARUDEEN | | | |
| 14 | Part Two | WA 161/ 2020 | <input type="checkbox"/> |
| 4642-HONOURABLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR, HONOURABLE MR. JUSTICE MOHAMMED NIAS C.P. | | | |
| 506 | Separate List 2 | WA 206/ 2019 | <input type="checkbox"/> |
| 514 | Separate List 2 | WA 861/ 2020 | <input type="checkbox"/> |
| 501 | Separate List 2 | CRP(UTY) 1/ 2021 | <input type="checkbox"/> |

Request VC for the selected cases

Online Application - The High Co x +

Not secure | 192.168.1.24/ecourts_from_62/digicourt/Vcappearance/index

192.168.1.24 says
VC Requested

OK

| | | | | |
|---|-----------------|-------------------|----|--|
| 2 | Chamber list | | | |
| 9 | Daily List | | | |
| 809 | Advance List | W(P)C) 4819/ 2015 | OK | |
| 4630-HONOURABLE MR. JUSTICE ALEXANDER THOMAS,HONOURABLE MR. JUSTICE A. BADHARUDEEN | | | | |
| 14 | Part Two | WA 161/ 2020 | | |
| 4642-HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR,HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P. | | | | |
| 506 | Separate List 2 | WA 206/ 2019 | | |
| 514 | Separate List 2 | WA 861/ 2020 | | |
| 501 | Separate List 2 | CRR(UTY) 1/ 2021 | | |

Request VC for the selected cases

Type here to search

10:14
20-11-2021

8) Once the case is selected, the VC link for the case will be displayed on the same page for joining the VC and you may join the VC when the case is taken up for consideration.

My Cases » listed in todays Causelist

11/22/2021

| 4642-HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR,HONOURABLE MR,JUSTICE MOHAMMED NIAS C.P. | | | | |
|---|-----------------|------------------------|--------------------------|--|
| 1 | Part Two | WA 1525/ 2021 | <input type="checkbox"/> | Zoom-VC Meeting ID: 872 2208 7418 Password: 239182 Time: 10:15 AM |
| 4658-HONOURABLE MR. JUSTICE ALEXANDER THOMAS,HONOURABLE MR,JUSTICE VIJU ABRAHAM | | | | |
| 109 | Chamber list 2 | WA 2337/ 2019 | <input type="checkbox"/> | |
| 4543-HONOURABLE MR. JUSTICE T.R.RAVI | | | | |
| 145 | Chamber list 2 | Con.Case(C) 1240/ 2021 | <input type="checkbox"/> | |
| 134 | Chamber list 2 | WP(C) 27695/ 2014 | <input type="checkbox"/> | |
| 4661-HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE,HONOURABLE MRS. JUSTICE SOPHY THOMAS | | | | |
| 13 | Chamber list 1 | RP 829/ 2020 | <input type="checkbox"/> | |
| 4642-HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR,HONOURABLE MR,JUSTICE MOHAMMED NIAS C.P. | | | | |
| 524 | Separate List 1 | WA 206/ 2019 | <input type="checkbox"/> | Zoom-VC Meeting ID: 872 2208 7418 Password: 239182 Time: 10:15 AM |

VC Requested details will be displayed on the cause list page.

ADVANCE LIST PUBLISHED FOR 22/11/2021

ADVANCE LIST PUBLISHED FOR 22/11/2021

Cause List Date*

11/22/2021



SEARCH

PLEASE NOTE : ONLINE/OFFLINE MARKING IN CAUSELIST INDICATES MODE OF CASE FILING. E-FILED CASES AS ONLINE & PHYSICALLY FILED CASES AS OFFLINE

View Entire List (Daily)

View Entire List (Weekly)

| | | | | | | | |
|----|---|-------------------|-----------------|----------|-----------|------|-----------------------|
| | MUSTAQUE, HONOURABLE MRS. JUSTICE SOPHY THOMAS | | | | | | |
| 17 | HONOURABLE MR. JUSTICE A. MUHAMED MUSTAQUE, HONOURABLE MRS. JUSTICE SOPHY THOMAS | 7E (VC) / 7E (VC) | Chamber list 3 | 02:00 PM | Published | View | |
| 18 | HONOURABLE MR. JUSTICE A. K. JAYASANKARAN NAMBIAR, HONOURABLE MR. JUSTICE MOHAMMED NIAS C.P. | 3B (VC) / 3B (VC) | Separate List 1 | 10:15 AM | Published | View | Item Nos : 523,524... |
| 19 | HONOURABLE MR. JUSTICE A. K. JAYASANKARAN NAMBIAR, HONOURABLE MR. JUSTICE MOHAMMED NIAS C.P. | 3B (VC) / 3B (VC) | Part Two | 10:15 AM | Published | View | Item Nos : 1... |
| 20 | HONOURABLE MR. JUSTICE ANIL K. NARENDRAN, HONOURABLE MR. JUSTICE P. G. AJITHKUMAR | 4A(VC) / 4A(VC) | Chamber list 4 | 02:00 PM | Published | View | |
| 21 | HONOURABLE MR. JUSTICE ANIL K. NARENDRAN, HONOURABLE MR. JUSTICE P. G. AJITHKUMAR | 4A(VC) / 4A(VC) | Chamber list 4 | 02:00 PM | Published | View | |